

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:627  
ANSWERED ON:09.07.2004  
OUTSTANDING TAXES AGAINST COMPANIES  
Athawale Shri Ramdas

**Will the Minister of FINANCE be pleased to state:**

- (a) the outstanding taxes on domestic and multi-national companies as on date, company-wise;
- (b) whether the Government are aware that many companies are selling their manufactured products from the factories without paying excise duties;
- (c) if so, the details of such companies and the action taken against them, so far;
- (d) the concrete action taken by the Government for expeditious realization of tax; and
- (e) by when the tax is likely to be realized?

**Answer**

MINISTER- OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): The total amount outstanding in respect of direct taxes and indirect taxes as on 31-3-2004 is given below:

(Rs. In Crore)

	Direct Taxes	Indirect Taxes
Central Excise	87885.21	12613.00
Customs		2725.63

(Approx.)

Information in respect of arrears of domestic and multi-national companies are not centrally maintained. To furnish the details company-wise would require compilation of data from all the field formations spread throughout the country, and the time and expenses required would not be commensurate with the objective sought to be achieved.

(b) & (c); The information is being collected and will be laid on the Table of the House.

(d): The steps taken for expeditious realisation of outstanding tax dues include speedy action for recovery of realisable arrears of duty, monitoring cases before different Courts/Tribunal, moving petitions before Courts and other appellate authorities for early hearing and disposal of pending cases and expediting disposal of cases pending with Commissioners (Appeals).

(e); In view of several stages of litigation, the time frame within which an outstanding due would be realised can not be fixed in advance. However, recovery of outstanding taxes is a continuous process under which old demands are liquidated and new demands are added regularly. Therefore, it is not possible to comment as to when the taxes outstanding as on date would be realised.